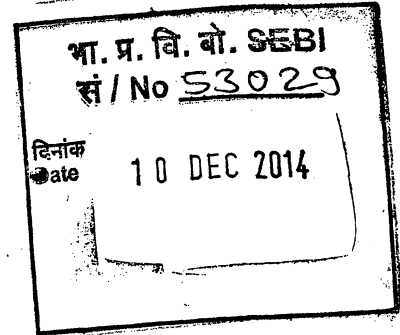


Sequent

December 8, 2014

The General Manager
Corporate Finance Department
The Securities and Exchange Board of India,
Plot No.C4-A,'G' Block, Bandra Kurla Complex,
Bandra (East), Mumbai 400051



Dear Sirs,

Sub: Request under the SEBI (Informal Guidance) Scheme, 2003

In furtherance to our letter dated October 30, 2014, we furnish the additional details as sought by your good office for an interpretation of Regulation 3 (2) read with Regulation 10 (1) and Regulation 19 (6) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ('SEBI Takeover regulations').

- Subsequent to our earlier letter dated October 30, 2014, the Company on November 12, 2014 allotted 2,400,000 equity shares to the Promoter Group on conversion of equivalent number of warrants.
- Consequent to the above allotment,
 - The paid up capital of the Company is increased to Rs. 304,851,910 consisting of 30,485,191 equity shares of Rs. 10/- each fully paid.
 - The promoter holding in the Company is 21,042,832 equity shares of Rs. 10/- each constituting 69.03% of the paid up equity capital of the Company.
- The movement in promoter holding since April 1, 2014 is as under:

Sl. No.	Date of	No. of Shares Bought	Mode of Acquisition	Shareholding of promoters	Paid up Capital of the Company on that date	% of holding to total paid up capital	+/-
1	01/04/2014	-	-	17,862,833	27,335,191	65.35	-
2	03/04/2014	6,512	Through purchase from market	17,869,345	27,335,191	65.37	0.02
3	04/04/2014	5,328	Through purchase from market	17,874,673	27,335,191	65.39	0.02
4	11/07/2014	18,159	Through purchase from market	17,892,832	27,335,191	65.46	0.07
5	08/10/2014	750,000	Through conversion of warrants	18,642,832	28,085,191	66.38	0.92
6	12/11/2014	2,400,000	Through conversion of warrants	21,042,832	30,485,191	69.03	2.65
Total Increase in percentage							3.68

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Sequent Scientific Limited

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CIN : L99999MH1985PLC036685



Continuation Sheet

The proposed gift of 700,000 shares by Mr. Arun Kumar will now constitute 2.30% of the current paid up capital as against 2.49% indicated in our letter dated October 30, 2014 consequent to the allotment of 2,400,000 shares on November 12, 2014.

Just the above additional information would suffice and we will be pleased to provide any further clarification / information that you may require in this regard.

Thanking you,

For Sequent Scientific Limited


Preetham Hebbar
Company Secretary



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